

National Company Law Appellate Tribunal

New Delhi

Contempt Case (AT) No. 05 of 2020

In

Company Appeal (AT) No.100of 2018

IN THE MATTER OF:

M/s Soumitra Banerjee & Anr.

...Petitioners

Vs.

Mr. Asher Ebrahim Melamed & Anr.

...Respondents/Contemnors

Present:

For Petitioners: None

For Respondents/Contemnors: None

ORDER

(Through Virtual Mode)

12.10.2020: At the time of calling of the matter at 10:55 A.M, there is no representation on the side of the Applicants. Hence, the Registry is directed to list the matter on **11th November, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**